

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

35.

C.P.(IB)/1316(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Lalit Omprakash Agarwal

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Vivek Singh Panwar, Ld. Counsel for Applicant present (VC).
Mr. Rushikesh Dusane i/b Mr. Ajinkya Kurdukar, Ld. Counsel for State Bank of India present (VC).

2. List this matter before regular Bench on **19.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)